

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

OA-2490/96

Monday, this the 2nd day of December, 1996.

HON'BLE MR. JUSTICE CHETTUR SANKARAN NAIR, CHAIRMAN

HON'BLE MR. S.P. BISWAS, MEMBER (A)

Budh Prakash,  
S/o Sh. Raja Ram,  
R/o 67,  
Shak Puri Kanker Khera,  
Meerut Cantt.

...Applicant

(By Advocate Sh. B.S. Mainee)

Versus

UNION OF INDIA THROUGH:

1. General Manager,  
Northern Railway,  
State Entry Road,  
New Delhi.

2. The Divisional Railway Manager,  
Northern Railway,  
State Entry Road,  
New Delhi.

...Respondents

The application having been heard on 2.12.1996  
the Tribunal on the same day delivered the following:

O R D E R

CHETTUR SANKARAN NAIR (J), CHAIRMAN --

Applicant seeks a direction to respondents to assign him higher seniority or to repatriate him to his parent cadre. For the same relief he has approached second respondent by Annexures A-5 and A-6 representations. Second respondent will consider these representations, pass a speaking order thereon within 8 weeks from today and communicate the same to applicant.

(2)

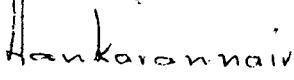
2. Applicant will produce a copy of this order and the application before ~~second~~ respondent who shall acknowledge the same. Applicant will thereafter lodge the acknowledgement with the Registry and the acknowledgement will form part of the record.

3. Application is disposed of as aforesaid.  
No costs.

Dated, this the 2nd day of December, 1996.

  
( S.P. BISWAS )

Member(A)

  
( CHETTUR SANKARAN NAIR, J. )  
Chairman

'Sanju'